

HIGH COURT OF SIKKIM
GANGTOK

No. 22/Confdl/HCS

Date: 7.8.2019

NOTIFICATION

In partial modification of Notification Nos. 37/Confdl/HCS dated 27.10.2018, issued by the High Court of Sikkim, it is hereby notified for general information of all concerned that the High Court of Sikkim is pleased to declare 09th August, 2019 as holiday for the High Court of Sikkim and in lieu thereof 14th December, 2019 is declared as Court working day for the High Court of Sikkim.

Matters listed for 09th August, 2019 shall be listed on 12.08.2019 for the concerned Bench.

By Order,

Sd/-
REGISTRAR GENERAL

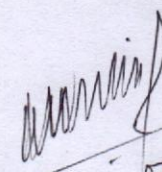
Memo No.: V(41)Confdl/HCS/6102-6167

Dated: 7.8.2019

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi 110 001.
3. The Registrar General, High Court of _____.
4. The President, Bar Council of India, New Delhi - 110 001.
5. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
7. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Secretary to Hon'ble the Chief Minister, Government of Sikkim, Gangtok.
11. The Advocate General, Government of Sikkim, Gangtok.
12. The Additional Advocate General, Government of Sikkim, Gangtok.
13. The Chief Secretary, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer-cum-Secretary, Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
17. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

18. The District & Sessions Judge (South) at Namchi.
19. The District & Sessions Judge (North) at Mangan & District & Sessions Judge (Special Division-I) I/C at Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Special Division-II) I/C at Gangtok.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
22. The Officer on Special Duty, High Court of Sikkim, Gangtok.
23. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
24. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim and stationed at Gangtok.
25. The Civil Judge-cum-Judicial Magistrate (East) at Gangtok, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division (I/C), East Sikkim & Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division (I/C), East Sikkim.
26. The Civil Judge-cum-Judicial Magistrate (South) at Namchi, Chief Judicial Magistrate-cum-Civil Judge (South) I/C at Namchi & Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
28. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim & Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division (I/C), South Sikkim.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The President, Namchi Bar Association, South Sikkim.
36. The Additional Secretary, Home Department for publication in the Government Gazette.
37. All Section In-charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
39. Notice Board,
40. Guard file &
41. File.


17-08-19
REGISTRAR